

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC. VII-90/1996/ 8844 /A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Murtaza Ahmed Choudhury,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati the <sup>19</sup> 19 October, 2022.

Sub: **Civil vacation.**

Ref:- Your letter No.DJDH/2751/22, dtd. 30.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the long Puja vacation from 02.10.2022 to 18.10.2022 along with station leave permission, for the same period** with retrospective effect. The next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-90/1996/8845-46/ A dated** , 19-10-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**